



CA. Mahalingam Suresh Kumar

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-P00110/2017-2018/10217

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF

M/s. SRI LAKSHMI SARASWATHI SPINTEX LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	M/s SRI LAKSHMI SARASWATHI SPINTEX LIMITED
2. Date of incorporation of corporate debtor	20/12/2010
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Chennai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17120TN2010PLC078474
5. Address of the registered office and principal office (if any) of corporate debtor	No.9, [Old No.8], Crescent Road, Shenoy Nagar, Chennai – 600030.
6. Insolvency commencement date in respect of corporate debtor	15 th June, 2023 Order of NCLT, Chennai Bench Court-II in CP(IB)/252/CHE/2022
7. Estimated date of closure of insolvency resolution process	12 th December, 2023 [Being 180 days from Insolvency commencement date]
8. Name and registration number of the insolvency professional acting as interim resolution professional	CA. Mahalingam Suresh Kumar Reg. No.-IBBI/IPA-001/IP-P00110/ 2017-18/10217 SPP & Co., Chartered Accountants, No.27/9,
9. Address and e-mail of the interim resolution professional, as registered with the Board	Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045. Mob: +91 73730 52341 / 94888 10404
10. Address and e-mail to be used for correspondence with the interim resolution professional	e-mail: slssl.cirp@gmail.com ./msureshkumar@icai.org
11. Last date for submission of claims	29 th June, 2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NIL
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	www.ibbi.gov.in →Quick Links→Downloads →IBBI(Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

M/s. SPP & Co., Chartered Accountants

No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 73730 52341, E : msureshkumar@icai.org, cirp@sppgroups.com



CA. Mahalingam Suresh Kumar

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-P00110/2017-2018/10217

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s SRI LAKSHMI SARASWATHI SPINTEX LIMITED** on 15th June, 2023 [CP(IB)/252/CHE/2022]

The creditors of **M/s SRI LAKSHMI SARASWATHI SPINTEX LIMITED**, are hereby called upon to submit their claims with proof on or before 29th June, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

**MAHALINGA
M SURESH
KUMAR**

Digitally signed by
MAHALINGAM
SURESH KUMAR
Date: 2023.06.17
10:53:57 +05'30'

Place : Coimbatore
Date : 16-06-2023

(CA. Mahalingam Suresh Kumar)
Name and Signature of Interim Resolution Professional

Published on: 17th June, 2023 in The New Indian Express and Dinamani (Chennai & Tirupur Edition)

M/s. SPP & Co., Chartered Accountants

No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 73730 52341, E : msureshkumar@icai.org, cirp@sppgroups.com

உதகையில் சட்டப் பேரவை பொதுக் கணக்கு குழுவினர் ஆய்வு

உதகை, ஜூன் 16: உதகையில் சட்டப் பேரவை பொதுக் கணக்கு குழுவினர் வெள்ளிக்கிழமை ஆய்வு செய்தனர். தமிழ்நாடு சட்டப் பேரவை பொதுக் கணக்கு குழுவினர் நீலகிரி மாவட்டம், உதகையில் இரண்டு நாள் கள் ஆய்வு மேற்கொள்ள திட்டமிடப்பட்டுள்ளது. இதில், முதல் கட்டமாக உதகை மாவட்ட ஆட்சியர் அலுவலகம் அருகே புளரமைக் கப்பட்டு வரும் டேவீஸ் பூங்காவை வெள்ளிக்கிழமை பார்வையிட்டனர்.



பார்சன்ஸ்வேலி அணையை பார்வையிடும் தமிழ்நாடு சட்டப் பேரவை பொதுக் கணக்கு குழுவினர்.

தொடர்ந்து, உதகையில் இயங்கி வரும் தினசரி உழவர் சந்தையில் ஆய்வு மேற்கொண்ட குழுவினர், காய்கறிகள் விற்பனை குறித்தும், உழவர் சந்தையில் ஏதாவது குறைகள் உள்ளதா எனவும் வியாபாரிகளிடம் கேட்டறிந்தனர். அப்போது, சில வியாபாரிகள் உழவர் சந்தையில்

குடிநீர் வசதி அமைத்து தருமாறு கோரிக்கை விடுத்த நிலையில், உரிய நடவடிக்கை எடுக்கப்படும் என்றனர்.

இதையடுத்து, உதகை வட்டாட்சியர் அலுவலகத்தில் இயங்கி வரும் இ-சேவை மையத்தின் பணிகள் குறித்தும், புதிதாக கட்டப்பட்டுள்ள வட்டாட்சியர் அலுவலக கட்டடத் தையும் பார்வையிட்டனர்.

தொடர்ந்து, பார்சன்ஸ்வேலி அணையை பார்வையிட்ட பின்பு தமிழ்நாடு சட்டப் பேரவை பொதுக் கணக்கு குழு தலைவர் செல்வப்பெருந்தகை செய்தியாளர்களிடம் கூறுகையில், மாநில சன ஆய்வாளர்களின் அறிவுறுத்தலின்படி, நீலகிரி மாவட்டத்தில் இரண்டு நாள் கள் மேற்கொள்ளப்படும் ஆய்வின் முடிவுகள் சனிக்கிழமை அறிவிக்கப்படும் என்றார்.

அத்தாணி அரசுப் பள்ளியில் ரத்த சோகை பரிசோதனை முகாம்

பவானி, ஜூன் 16: அத்தாணி அரசு மேல்நிலைப் பள்ளியில் ரத்த சோகை பரிசோதனை முகாம் நடைபெற்றது.

அத்தாணி அரசு அரம்ப சுகாதார நிலையத்தின் வட்டார மருத்துவ அலுவலர் சக்தி கிருஷ்ணன் தலைமையில் நடைபெற்ற இம்முகாமில் 10 வயது முதல் 19 வரை உள்ள மாணவ, மாணவிகளுக்கு ரத்தப் பரிசோதனை செய்யப்பட்டது.

இதில் சத்துக் குறைபாடு உள்ளவர்களுக்கு தொடர் சிகிச்சைக்கான மருந்து, மாத்திரைகள் வழங்கப்பட்டன.

இம்முகாமில், 750 மாணவ, மாணவிகளின் ரத்த மாறிகள் சேகரிக்கப்பட்டன.

சமுதாய சுகாதார செவிலியர், சுகாதார ஆய்வாளர்கள் மற்றும் மருத்துவ பணியாளர்கள் இதில் கலந்துகொண்டனர்.

நம்பிக்கையுடன் படித்தால் நீட் தேர்வில் வெற்றிபெறலாம்

உதகை, ஜூன் 16: மனம் தளராமல் நம்பிக்கையுடன் படித்தால் நீட் தேர்வில் வெற்றிபெறுவது உறுதி என்று முதல் முயற்சிமேலே வெற்றிபெற்ற நீலகிரி தோடர் இன பழங்குடி மாணவி தினமணிக்கு அளித்த பேட்டியில் கூறியுள்ளார்.

நீலகிரி மாவட்டம், உதகை அருகே உள்ள அருவங்காடு பகுதியைச் சேர்ந்தவர் நாள் சோர் குட்டன், நீதியா தம்பதியின் மகன் நீத்து சென் (18). இவர் இந்த ஆண்டு நடைபெற்ற நீட் தேர்வு எழுதினார். அதன் முடிவுகள் அண்மையில் வெளியாகும் நிலையில், நீத்து சென் 54% மதிப்பெண் பெற்று தோடர் பழங்குடியின மக்களுக்கு பெருமை சேர்த்துள்ளார்.

தோடர் இன பழங்குடி மாணவி

குடியின மக்களுக்கு பெருமை சேர்த்துள்ளார்.



நீத்து சென்

இது குறித்து நீத்து சென் தினமணி செய்தியாளரிடம் கூறிய தாவது: அரம்பத்தில் கூடி வந்தோருக்கு இரத்த வலம் தேர்வில் வெற்றிபெற உதையிலக்காக வைத்து படித்தால் தற்போது அது நிறைவேறுபுள்ளது. வரும் காலங்களில் எங்கள் சமுதகத்தில் ஒவ்வொருவரும் படித்து அவர்கள் நினைக்கும்

பதவியை அடைய வேண்டும். அதற்கு படிப்பில் கவனம் செலுத்த வேண்டும்.

நீட் தேர்வில் தேர்வில் அடைந்தால் யாரும் விபரீத முடிவுகளை எடுக்க வேண்டாம்.

முயற்சி, நம்பிக்கையுடன் படித்தால் வெற்றிபெறலாம் என்றார்.

நீட் தேர்வு எழுதி முதல் முயற்சிமேலே வெற்றிபெற்ற நீத்து சென்னுக்கு பழங்குடி மக்கள், பல்வேறு தரப்பினருட்பாராட்டு தெரிவித்து வருகின்றனர்.

வன அலுவலக வளாகத்தில் மாட்டின் சடலத்தை வைத்து விவசாயிகள் போராட்டம்

சத்தியமங்கலம், ஜூன் 16: சத்தியமங்கலம் அருகே யானை தாக்கி பசுமாடு உயிரிழந்ததையடுத்து, மாட்டின் சடலத்தை வைத்து துறை அலுவலக வளாகத்தில் வைத்து விவசாயிகள் வெள்ளிக்கிழமை போராட்டத்தில் ஈடுபட்டனர்.

சத்தியமங்கலம் புலிகள் காப்பக வளப்பகுதியை விளா முன்புயில் இருந்து வெள்ளிக்கிழமை காலை வெளிநேரிக் காட்டு யானை அலாம்பாளையை கிராமத்துக்குள் புகுந்தது. விவசாயி நகராஜ் என்பவரின் தோட்டத்துக்குள் நுழைந்த யானை அங்கிருந்த பசுமாட்டை தாக்கியதில், மாடு சம்பவ இடத்திலேயே உயிரிழந்தது.

இது குறித்து வனத் துறையினருக்கு தகவல் அளிக்கப்பட்டதாகக் கூறப்படும் நிலையில், வனத் துறையினர் சம்பவ இடத்துக்கு வரவில்

லையாம். இதனால், ஆத்திரமடைந்த மக்கள் பசுமாட்டின் சடலத்தை சரக்கு வண்டிகளில் ஏற்றி சத்தியமங்கலம் மாவட்ட வன அலுவலகத்துக்கு கொண்டு வந்தனர். இதைத் தொடர்ந்து, அலுவலக வளாகத்தில் மாட்டின் சடலத்தை வைத்து, உரிய இழப்பீடு வழங்க வேண்டும் என கோஷமிட்டனர். சத்தியமங்கலம் போலீஸார், வனத் துறையினர் விவசாயிகளிடம் பேச்சுவார்த்தை நடத்தினர். இதில், சத்தியமங்கலம் காவல் ஆய்வாளர் முருகேசன் மற்றும் வனத் துறை அலுவலர்கள், உயிரிழந்த மாட்டுக்கு உடனடி இழப்பீட்டுத் தொகையாக ரூ.5 ஆயிரம், பிரதேப் பரிசோதனைக்குப் பின் மாட்டுக்கு இழப்பீட்டுத் தொகையாக ரூ.30 ஆயிரம் வழங்குவதாக உறுதியளித்தனர். இதையடுத்து, அனைவரும் கலந்துசென்றனர்.

பவானி காலிங்கராயன் அணையிலிருந்து பாசனத்துக்கு தண்ணீர் திறப்பு

பவானி, ஜூன் 16: பவானி காலிங்கராயன் அணையிலிருந்து முதல்பேக பாசனத்துக்கு வெள்ளிக்கிழமை தண்ணீர் திறக்கப்பட்டது.

பவானிசாகர் அணையில் இருந்து காலிங்கராயன் அணைக்கட்டு வாய்க்காலின் பழைய பாசன பகுதிகளுக்கு அணையில் உள்ள நீர் இருப்பு, பருவமழை மூலம் எதிர்்பார்க்கப்படும் நீர்வரத்து மற்றும் குடிநீர் தேவை ஆகியவற்றை கணக்கில் கொண்டு பாசனத்துக்காக ஜூன் 16 ஆம் தேதி முதல் அக்டோபர் 13 ஆம் தேதி வரை 120 நாள் களுக்கு 5,154 மில்லியன் கன அடிக்கு மிகாமல் தண்ணீர் திறக்க தமிழக அரசு உத்தேசித்துள்ளது.

இதையடுத்து, காலிங்கராயன் அணைக்கட்டிலிருந்து பாசனத்துக்கு வெள்ளிக்கிழமை தண்ணீர் திறக்கப்பட்டது.

நீர்வளத் துறை உதவி செயற்பொறியாளர் உதகையார், உதவிப் பொறியாளர்கள் தினகரன், செந்தில் குமார், பவிரன், சபரிநாதன் மற்றும் காலிங்கராயன் பாசன விவசாயிகள் சங்க பிரதிநிதிகள் பலர் பங்கேற்றனர்.

இன்றைய மின்தடை பவானி

பவானி, ஜூன் 16: ஈரோடு மாவட்டம், பவானியை அடுத்த ஊராட்சிக்கோட்டை துணை மின் நிலையத்தில் பராமரிப்புப் பணிகள் நடைபெறுவதால் சனிக்கிழமை (ஜூன் 17) காலை 9 மணி முதல் முதல் மாலைய 5 மணி வரை கிழக்காட்ட பகுதிகளில் மின் விற்பிமை இடருக்காது என்று கோபி மின் பரிமாறன் வட்டி செயற்பொறியாளர் பி.வெங்கடேசன் தெரிவித்துள்ளார்.

மின் விநியோகம் தடை செய்யப்படும் பகுதிகள் பவானி நகரம், குருப்பநாயக்கன்பாளையம், நடராஜபுரம், ராணா நகர், வானூரம், ஊராட்சிக்கோட்டை, ஆண்டிபுளம், ஜீவா நகர், கருத்துறை, செக்கராமம் நகர்.

பெருந்திறையில் தக்காளி கிலோ ரூ.45க்கு விற்பனை

பெருந்திறை, ஜூன் 16: பெருந்திறை தினசரி காய்கறி மார்க்கெட்டுக்கு தளவாடி, சத்தியமங்கலம், கிருஷ்ணகிரி, பெங்களூர் போன்ற பல்வேறு பகுதிகளில் இருந்து காய்கறிகள் விற்பனைக்கு கொண்டு வரப்படுகின்றன. இதில் நிலையில், தக்காளி விலை சரிக்கட்டில் நான்கு நாள் களாக பாதிக்கப்பட்டுள்ளதால், வரத்து குறைந்து தொடங்கியுள்ளது. இதனால், தக்காளி விலை உயர்ந்துள்ளது. ஒரு கிலோ தக்காளி கடந்த வாரம் ரூ.30க்கு விற்பனையான நிலையில், தற்போது ரூ.40 முதல் ரூ.45 வரை விற்பனை செய்யப்பட்டு வருகிறது.

அந்தியூர் ஒழுங்குமுறை விற்பனைக் கூடத்தில் ஜூன் 19 முதல் பருத்தி ஏலம் தொடக்கம்

பவானி, ஜூன் 16: அந்தியூர் ஒழுங்குமுறை விற்பனைக் கூடத்தில் மாசிப் பட்ட பருத்தி மறைமுக ஏலம் ஜூன் 19 ஆம் தேதி முதல் தொடங்குகிறது.

இது குறித்து, விற்பனைக்கூட கண்காணிப்பாளர் எம். குரளசேகரன் வெளியிட்டுள்ள செய்திக்குறிப்பு: தமிழக அரசின் வேளாண் விற்பனை மற்றும் வணிகத் துறை சார்பில் அந்தியூர் ஒழுங்குமுறை விற்பனைக் கூடத்தில் மாசிப் பட்ட பருத்தி மறைமுக ஏலம் ஜூன் 19 ஆம் தேதி தொடங்குகிறது. வாரந்தோறும் திங்கள் கிழமைகளில் நடைபெறும் ஏலத்தில் உள்ளூர், வெளியூர் மற்றும் வெளி மாவட்ட வணிகர்கள் அதிக அளவில் பங்கேற்பதாக, போட்டியின் மூலம் பருத்திக்கு அதிக விலை கிடைக்கும்.

கொள்முதல் செய்யப்படும் பருத்திக்கான தொகை விவசாயிகளின் வங்கிக் கணக்குகளில் நேரடியாக வரவுவைக்கப்படும்.

வெடித்து, நன்கு மலர்ந்த பருத்தியினை பறித்து, சருகு, ஒட்டு பருத்திகளை நீக்கம் செய்து வரும் வாரியாக பிரித்து, மூட்டைகளில் கட்டி விவசாயிகள் விற்பனைக் கொண்டு வர வேண்டும் எனத் தெரிவிக்கப்பட்டுள்ளது.

FORM A - PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
M/s. SRI LAKSHMI SARASWATHI SPINTEXT LIMITED

RELEVANT PARTICULARS	
1 Name of corporate debtor	M/s. SRI LAKSHMI SARASWATHI SPINTEXT LIMITED
2 Date of incorporation of corporate debtor	20/12/2010
3 Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Chennai
4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17120TN2010PLC078474
5 Address of the registered office and principal office (if any) of corporate debtor	No.9, [Old No.8], Crescent Road, Shenoy Nagar, Chennai - 600 030
6 Insolvency commencement date in respect of corporate debtor	15th June, 2023 Order of NCLT, Chennai Bench Court-I in CP(B)/252/CHE/2022
7 Estimated date of closure of insolvency resolution process	12th December, 2023 [Being 180 days from Insolvency commencement date]
8 Name and registration number of the insolvency professional acting as interim resolution professional	CA. Mahalingam Suresh Kumar Reg. No.-IBBI/IPA-001/IP-P00110/2017-18/10217 SPP & Co., Chartered Accountants, No.27,9, Nivedith Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045. Mob: +91 73730 52341/ 94888 10404 e-mail : sissi.cirp@gmail.com /msureshkumar@icai.org
9 Address and e-mail of the interim resolution professional, as registered with the Board	
10 Address and e-mail to be used for correspondence with the interim resolution professional	
11 Last date for submission of claims	29th June, 2023
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NIL
14 (a) Relevant Forms and (b) Details of Authorized representatives are available at:	www.ibbi.gov.in - Quick Links -> Downloads -> IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s./SRI LAKSHMI SARASWATHI SPINTEXT LIMITED on 15th June, 2023 (CP(B)/252/CHE/2022). The creditors of M/s. SRI LAKSHMI SARASWATHI SPINTEXT LIMITED, are hereby called upon to submit their claims with proof on or before 29th June, 2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class (Specify class) in Form CA. Submission of false or misleading proofs of claim shall attract penalties. Place : Coimbatore (CA, Mahalingam Suresh Kumar) Date : 16.06.2023 Name and Signature of Interim Resolution Professional

கிராமங்களில் அதிவேக இணைய வசதி: ஆட்சியர் தகவல்

ஈரோடு, ஜூன் 16: ஈரோடு மாவட்டத்தில் உள்ள கிராமங்களில் அதிவேக இணைய தள வசதி ஏற்படுத்தப்படும் என்று மாவட்ட ஆட்சியர் ராஜகோபால் சங்கரா தெரிவித்துள்ளார்.

இது குறித்து அவர் வெளியிட்டுள்ள செய்திக்குறிப்பு: தமிழகத்தில் உள்ள அனைத்து கிராம ஊராட்சிகளுக்கும் அதிவேக இணைய தள இணைப்பு வழங்கக்கூடிய பாரத் நெட் திட்டத்தின் 2 ஆம் கட்ட பணி தமிழ்நாடு பைப் நெட் கார்ப்பரேசன் மூலமாக செயல்படுத்தப்பட்டு வருகிறது. அதன்படி, அனைத்து கிராம ஊராட்சிகளும் அடிப்படை பைப் நெட் மூலமாக இணைக்கப்பட உள்ளன. இதில் 85 சதவீதம் மின்பாதை வழியாகவும், 15 சதவீதம் தரை வழியாகவும் அமைக்கப்பட உள்ளது.

இந்த பணிகள் நிறைவடைந்த பிறகு கிராமங்களில் அகண்ட அலைவரிசை இணைப்பு (வைபை) வசதி, தனிநபர் வீடுகளுக்கு இணைப்புகள், கைப்பேசி கோபுரங்களுக்கு இணைப்புகள் வழங்குதல் உள்ளிட்ட வசதிகள் ஏற்படுத்தப்பட உள்ளன.

ஊராட்சி சேவை மையங்களில் இருந்து 3 கிலோ மீட்டர் சுற்றளவுக்குள் அனைத்து

அரசு அலுவலக கட்டடங்களில் உள்ள இணைய தள வசதிகள் கணக்கெடுக்கப்பட்டு வருகின்றன. பணிகள் முடிந்த பிறகு விரைபுக்கு ஒரு ஜி.பி. அதிவேக இணைய தள இணைப்பு வழங்கப்படும். கிராம ஊராட்சி சேவை மையங்களை பராமரிப்பதற்கு அந்தந்த கிராம ஊராட்சி செயலாளர்கள் ஒரு முனை தொடர்பு அலுவலர்களாக நியமனம் செய்யப்பட்டுள்ளனர். வருவாய்த் துறை, வேளாண்மைத் துறை உள்ளிட்ட அனைத்து துறைகள் சார்ந்த திட்ட உதவிகள், மானியங்களைப் பெற இ-சேவை மையங்கள் மூலமாக பொதுமக்கள் விண்ணப்பித்து வருகின்றனர். ஊராட்சி வளர்ச்சித் துறை மூலம் கிராம ஊராட்சிகளில் வீட்டு வரி, குடிநீர் வரி உள்ளிட்ட வரியையும், கட்ட அனுமதி கட்ட உணர்ச்சையும் ஆன்லைன் மூலமாக செலுத்த அரசு உத்தரவிட்டுள்ளது.

தமிழ்நாட்டில் அரசு பணிகள் அனைத்தும் டிஜிட்டல் மயமாக மாறி வருவதால், அனைத்து கிராம ஊராட்சி பகுதிகளுக்கும் விரைவாக அதிவேக இணைய தள சேவை கிடைக்கும் வகையில் இந்த திட்டம் செயல்படுத்தப்பட்டு வருகிறது எனத் தெரிவிக்கப்பட்டுள்ளது.

பராமரிப்பு பணி: வெண்டிபாளையம் ரயில்வே கேட் 15 நாள் களுக்கு மூடல்

ஈரோடு, ஜூன் 16: ரயில் பாதையில் பராமரிப்பு பணிகள் நடைபெறுவதால் ஈரோடு வெண்டிபாளையம் ரயில்வே கேட் வரும் 29 ஆம் தேதி வரை மூடப்பட்டிருக்கும் என ரயில்வே நிர்வாகம் அறிவித்துள்ளது.

ஈரோட்டில் இருந்து சேலம், சென்னை செல்லும் ரயில்கள் வெண்டிபாளையம் ரயில்வே கேட் வழித்து செல்ல வேண்டும். மேலும் இந்த காலநிலை வெண்டிபாளையத்தில் உள்ள குப்பை கிடங்குக்கு தினமும் வாரிகள் சென்று வருகின்றனர்.

இது தவிர வெண்டிபாளையம், சோணையர்க்கால் உள்ளிட்ட பகுதிகளில் உள்ள நுற்றுக்கணக்கான குடும்பத்தினர் இந்த ரயில்வே கேட்டை கடந்துதான் மாநகர் பகுதிக்குள் வர வேண்டும். எனவே இந்த பகுதி முக்கியமான போக்குவரத்து பகுதியாக இருந்து வருகிறது.

இந்நிலையில், இந்த வழித்தடத்தில் ரயில் பாதை பராமரிப்பு, ஜூன் 16 தொடங்கும் பின்பு சரிபார்த்தல் உள்ளிட்ட பல்வேறு பராமரிப்பு பணிகள் மேற்கொள்ள ரயில்வே நிர்வாகம் முடிவு செய்துள்ளது. இதற்கு வசதியாக வெண்டிபாளையம் ரயில்வே கேட் வியாழக்கிழமை மூடப்பட்டது. இந்த ரயில்வே கேட் வரும் 29 ஆம் தேதி வரை 15 நாள் களுக்கு மூடப்பட்டிருக்கும் என்று ரயில்வே நிர்வாகம் அறிவித்துள்ளது.

இதனால், வெண்டிபாளையம் மற்றும் நாமக்கல் மாவட்டம் செல்லும் இருசக்கர மற்றும் நான்கு சக்கர வாகனங்கள் அனைத்தும் மோளகண்டன்பாளையம், கோலார், நீலகிரிஸ் வழியாக திருப்பிவிடப்பட்டுள்ளன. இது தொடர்பான அறிவிப்பு கிராமத்தினர் அந்த பகுதியில் ஒட்டப்பட்டு உள்ளன.

இந்தியன் ஓவரீசீஸ் வங்கி
(A Government of India Undertaking)
அவலுப்புத் துறை கிளை - 2316
40, ஈஸ்வரன் கோவில் வீதி, சிவசுப்புத்தறை, ஈரோடு - 638115. ஃபான் : 0424-233165, ஃபாக்ஸ் : 042423165

இடம் : ஈரோடு தேதி : 16.06.2023

சர்வாணி சட்டம் 2002 செக்ஷன் 13 சப் செக்ஷன் (2)ன்படி கடத்தாரர் / அடமானதாரர் / உத்தரவாதமளித்தவர்களுக்கு வழங்கப்படும் கேப்டி நோட்டீஸ் வரலாக.

கடத்தாரர் (வாயர் மற்றும் குடி முகவர்) (கடத்தாரர் மற்றும் அடமானதாரர் வாயர் அடங்குபவர்களுக்கு)	கடத்தாரர் (வாயர் மற்றும் குடி முகவர்) (உத்தரவாததாரர் மற்றும் அடமானதாரர் அடங்குபவர்களுக்கு)
1. M/s. அருள் வையம் ஹெடிடக் டைரீஸ் பிரிவட், (கடத்தாரர்), எல்.எம்.என்.455/23, எல்.எம்.என்.2, நாமப்பாளையம் ரோடு, ஈரோடு - 638 107.	1. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.
2. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	2. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.
3. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	3. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.
4. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	4. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.
5. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	5. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.
6. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	6. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.
7. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	7. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.
8. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	8. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.
9. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	9. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.
10. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	10. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.
11. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	11. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.

உத்தரவாத அளித்தவர்கள் (வாயர் மற்றும் குடி முகவர்) (உத்தரவாததாரர் மற்றும் அடமானதாரர் அடங்குபவர்களுக்கு)

1. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	1. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.
2. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	2. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.
3. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	3. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.
4. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	4. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.
5. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	5. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.
6. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	6. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.
7. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.	7. திரு.டி.ஜெயராஜ் (கடத்தாரர் / பங்குதாரர்), த.பெ.பி.முனிசி, 6.என்.2/135, குத்துப்பாளையம், ஷாஹ்சுகிபாளையம், வளர்வெறி வீதி, ஈரோடு - 638122.</



15 people, mostly seniors, killed in highway crash in Canada, official says



GLOBAL WEATHER table with columns for location, temperature, and weather conditions.

Missiles hit Kyiv as leaders from Africa push for peace

Ukraine says it shot down 6 Kalibr missiles, 2 reconnaissance drones

KYIV

A delegation of leaders and senior officials from Africa sought in Ukraine on Friday ways to end the country's full-scale war with Russia...



A woman cries as she carries her child, leaving the scene of a Russian rocket attack that ruined her house in Stari Petrivtsi close to Kyiv, Ukraine on Friday | AP

Part 1 of nuke warheads sent to Belarus: Putin

President Vladimir Putin on Friday confirmed Russia had sent nuclear arms to its ally Belarus. "The first nuclear warheads were delivered to the territory of Belarus... This is the first part," Putin said.

placed commemorative candles at a small memorial outside St. Andrew's Church, near one of the locations where a mass grave was unearthed.

Shortly after, air raid sirens began to wail in Kyiv. Mayor Vitali Klitschko reported an explosion in Podilskiy, one of the city's oldest neighbourhoods.

"Russian missiles are a message to Africa: Russia wants more war, not peace," Ukrainian Foreign Minister Dmytro Kuleba tweeted.

The Ukrainian air force said it shot down six Russian Kalibr cruise missiles, six Kinzhal hypersonic ballistic missiles and two reconnaissance drones.

Meanwhile, Ukrainian President Volodymyr Zelenskyy on Friday ruled out talks with Russia. "I clearly said several times at our meeting that to allow any negotiations with Russia now that the occupier is on our land is to freeze the war, to freeze pain and suffering," Zelenskyy said.

Agencies

JAPAN RAISES THE AGE OF CONSENT TO 16 FROM 13

Japan's age of consent was raised from 13, among the world's lowest, to 16 years old on Friday as lawmakers passed key reforms to sex crime legislation

THE NEW LAW

The changes make sexual intercourse with someone below age 16 as rape. They specify 8 scenarios of "consentless sex crimes," a new term for forced sexual intercourse

They ban filming and possession of sexually exploitative images taken without consent



WELCOMING THE MOVE

Campaigners welcomed the reforms, with the Tokyo-based group Human Rights Now calling them "a big step forward"

The lifting of the age of consent in particular will "send a message to society that sexual violence by adults against children is unacceptable," the group said

Japan last revised its criminal code on sexual offences in 2017, but activists said the reforms were insufficient

It means that people who use intimidation, seduction or money to coerce children under 16 to meet for sexual purposes will face a prison sentence of up to a year or a fine of \$3,500

The reforms also include language that for the first time criminalises voyeurism, which had only been regulated by regional ordinances before

CRIMINALISING VOYEURISM

The bill that passed on Friday contains a list of examples under which rape prosecutions can be made

These include victims being under the influence of alcohol or drugs, being frightened and perpetrators taking advantage of social status

A justice ministry official told AFP earlier this year that the clarifications were not "meant to make it easier or harder" to secure rape convictions, but "will hopefully make court verdicts more consistent"

A penalty of up to three years' imprisonment or a fine of up to three million yen will be imposed for secretly filming private body parts, underwear or indecent acts without a justifiable reason

The bill also contains a new "visitation request offence," as per the justice ministry

Biden eases eligibility criteria for Green Card applicants

WASHINGTON

THE Biden administration has eased norms by releasing policy guidance on the eligibility criteria for those waiting for green cards to work and stay in America, days ahead of PM Narendra Modi's visit.

Modi is visiting the US from June 21-24 at the invitation of US President Joe Biden. The visit includes an address to the Joint Session of the Congress on June 22.

The guidance issued by the

US Citizenship and Immigration Services (USCIS) regarding the eligibility criteria for initial and renewal applications for Employment Authorization Document (EAD) in compelling circumstances is expected to help thousands of Indian technology professionals who are in the agonisingly long wait for a Green Card or permanent residency.

The USCIS guidance outlines specific requirements that applicants must meet to be eligible for an initial EAD based on

compelling circumstances.

These include being the principal beneficiary of an approved Form I-140, being in valid non-immigrant status or authorised grace period, not having filed an adjustment of status application, and meeting certain biometrics and criminal background requirements.

Further, USCIS will exercise discretion to determine whether an applicant demonstrates compelling circumstances justifying the issuance of employment authorisation. PTI

Engg graduate charged with stabbing of teen

LONDON

A 31-year-old man being questioned in police custody in relation to the fatal stabbing of three persons on the streets of Nottingham, including British Indian teen Grace O'Malley Kumar, was on Friday charged with three counts of murder.

Nottinghamshire Police said Valdo Calocane has also been charged with three counts of attempted murder of three victims injured in the attack and will appear at Nottingham Crown Court today. PTI

Pentagon Papers whistleblower Daniel Ellsberg dies at 92

NEW YORK

DANIEL Ellsberg, the history-making whistleblower who by leaking the Pentagon Papers revealed doubts and deceit about the Vietnam War and inspired acts of retaliation by President Richard Nixon that helped lead to his resignation, has died. He was 92.

Ellsberg, who announced in February that he was terminally ill with pancreatic cancer, died Friday morning, according to a letter from his family released by a spokeswoman, Julia Pacetti.

Until the early 1970s, when he revealed that he was the source for

the stunning media reports on the 47-volume, 7,000-page Defence Department study of the US role in Indochina, Ellsberg was a well-placed member of the government-military elite. He was a Harvard graduate and self-defined "cold warrior" who served as a private and government consultant on Vietnam throughout the 1960s, risked his life on the battlefield, received the highest security clearances and came to be trusted by officials in Democratic and Republican administrations.

He was especially valued, he would later note, for his "talent for discretion."

But like millions of other Americans, in and out of government, he had turned against the years-long war in Vietnam, the government's claims that the battle was winnable and that a victory for the North Vietnamese over the US-backed South would lead to the spread of communism throughout the region. AP

EXPRESS READ

US nuclear-powered sub arrives in South Korea

Seoul: The US deployed a nuclear-powered submarine capable of carrying 150 Tomahawk missiles to South Korea on Friday. The USS Michigan's arrival in South Korea is part of a recent bilateral agreement on enhancing "regular visibility" of US strategic assets to the Korean Peninsula in response to North Korea's advancing nuclear programme, as per South Korean officials.

Government of India, Vikram Sarabhai Space Centre. Tender notice for construction and maintenance work. Includes details on bid submission and contact information.

Kerala State Centre for Advanced Printing and Training. Tender notice for supply and installation of a Colour Web Offset Printing Machine. Includes details on bid submission and contact information.

Kerala Water Authority e-Tender Notice. Tender for augmentation of water supply schemes and providing FHCT-pipeline work. Includes details on bid submission and contact information.

Equitas Small Finance Bank Ltd. Possession Notice regarding secured assets. Includes details on the bank, the assets, and the terms of the notice.

Form A - Public Announcement. Notice regarding the insolvency resolution process for M/s. Sri Lakshmi Saraswathi Spintex Limited. Includes details on the company, the process, and the terms of the notice.

Equitas Small Finance Bank Ltd. Possession Notice regarding secured assets. Includes details on the bank, the assets, and the terms of the notice.

State Bank of India. Multiple notices regarding secured assets, including possession notices and public announcements. Includes details on the bank, the assets, and the terms of the notices.

Funds delayed, Pillur 3 scheme trial run deferred

ARAVIND RAJ @Coimbatore

THE trial run of the Pillur Scheme 3 project has been postponed as the project works have been delayed due to the issues in fund sanction and the arrival of raw materials.

The Pillur Scheme 3 is one of the major projects that is being carried out in Coimbatore by state government at an estimated cost of ₹779.86 crore to cater for the water needs of the Kuri, Kuniyamthur and Kavu-

nadampalayam municipalities, seven town panchayats and one village panchayat, that were added to the Coimbatore Corporation a decade ago.

The project will be able to supply 178.30 MLD of water to the added areas of the CCMC through the Tamil Nadu Water Supply and Drainage Board (TWAD) once completed. The project is being carried out in 3 packages which include the construction treatment

plant, pumping station, tunnel, storage tanks, and installation of water pipelines.

Sources said that the construction of the treatment plant with a capacity of treating 178.30 MLD of water daily was completed at ₹104.90 crore. Of the ₹104.9 crore, ₹77 crore is spent on the construction and the remaining amount is used for Operation & Maintenance (O&M). Similarly, the construction of the water pumping

station has been finished at a cost of ₹134 crores. Out of the 84.44 km of pipelines including 30 km of the main lines of raw water and clear water lines, officials have finished installing about 50 km.

CCMC Commissioner M Prathap said around 80% of the works have been completed now and due to some pending work, they won't be able to start start water supply by the end of June. "Releasing of funds got delayed due to some issues. Now

we have released about ₹80 crore for the TWAD who has carrying out the project works. Also, the pipe manufacturers at Thogmalai in the Karur district faced a few hurdles which resulted in the delayed arrival of the pipelines. Currently, we have completed constructing one of the two Master Storage Tanks with a capacity of 73 lakh litres of water. So we are planning to conduct the trial run after completing the works fully by July end," he added.

35 stray dogs caught, sterilised on 1st day of Kovai corpn's special drive

EXPRESS NEWS SERVICE @Coimbatore

A total of 35 stray dogs were caught by trained dog catchers on Friday, the first day of the two week special drive announced by the Coimbatore city municipal corporation (CCMC).

Speaking to TNIE, CCMC veterinarian Dr Saravanan said all the dogs were sterilised and administered anti-rabies vaccination. The civic body has provided two vehicles to catch stray dogs and bring them to the ABC (Animal Birth Control Centres). Apart from them, the Human Animal Society (HAS), another NGO has been allotted a vehicle to catch stray dogs. Public can contact 99444-34706 (Prani Mitran) and 93661-27215 (Human Animal Society) and also contact



the concerned zonal assistant commissioners, health inspectors and health officers regarding stray dog menace. Legal neutering of stray dogs

and rabies vaccination drives for stray dogs are being carried out at Seeranayakanpalayam, Ondipudur and Ukkadam ABC centres.

Man who barged into MLA's office was from KL: Police

EXPRESS NEWS SERVICE @Coimbatore

THREE days after a man who trespassed into the office of MLA Vanathi Srinivasan and died hours later in a road accident, Coimbatore city police have established his identity as M Karthik, a native of Kerala.

According to police, Karthik, who was aged around 30 was a suspect in 2004 robbery case in Ernakulam central police station

On Monday evening, he barged into Vanathi's office, but was chased away by the office assistant. He died hours later after getting hit by a speeding government bus near the Race Course police station.

His fingerprints were uploaded by Kerala police on the Na-

tional Automated Fingerprint Identification System (NAFIS). Race Course police check the dead man's fingerprints in the database which revealed his identity. Following this, Race Course police went to Ernakulam on Friday to collect more details about the deceased.

According to police, in 2004, Karthik had given an address to Kerala police. Race Course police visited the place on Friday and found that the buildings there had been demolished. They are now trying to trace two persons who were arrested along with Karthik in 2004.

Once, Karthik's family is traced, police plan to bring them to the mortuary of the Coimbatore Medical College Hospital (CMCH) to confirm his identity.

FORM A - PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF	
M/s. SRI LAKSHMI SARASWATHI SPINTEX LIMITED	
RELEVANT PARTICULARS	
1 Name of corporate debtor	M/s. SRI LAKSHMI SARASWATHI SPINTEX LIMITED
2 Date of incorporation of corporate debtor	20/12/2010
3 Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Chennai
4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17120TN2010PLC0878474
5 Address of the registered office and principal office (if any) of corporate debtor	No.9, (Old No.8), Crescent Road, Shenoy Nagar, Chennai - 600 030
6 Insolvency commencement date in respect of corporate debtor	15th June, 2023 Order of NCLT, Chennai Bench Court-II in CP(IB)/252/CHE/2022
7 Estimated date of closure of insolvency resolution process	12th December, 2023 (Being 180 days from Insolvency commencement date)
8 Name and registration number of the insolvency professional acting as interim resolution professional	CA. Mahalingam Suresh Kumar Reg. No. -IBBI/PA-001/IP-P00110/2017-18/10217 SPP & Co., Chartered Accountants, No.27/9, Nivedh Vikas, Pankaja Mill Road, Pullyakulam, Coimbatore - 641 045. Mob: +91 73730 52341/ 94888 10404 e-mail : sstsl.cirp@gmail.com /msureshkumar@icai.org
9 Address and e-mail of the interim resolution professional, as registered with the Board	
10 Address and e-mail to be used for correspondence with the interim resolution professional	
11 Last date for submission of claims	29th June, 2023
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13 Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NIL
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	www.ibbi.gov.in → Quick Links → Downloads → IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. SRI LAKSHMI SARASWATHI SPINTEX LIMITED on 15th June, 2023 [CP(IB)/252/CHE/2022]. The creditors of M/s. SRI LAKSHMI SARASWATHI SPINTEX LIMITED, are hereby called upon to submit their claims with proof on or before 29th June, 2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties. Place : Coimbatore (CA. Mahalingam Suresh Kumar) Date : 16.06.2023 Name and Signature of Interim Resolution Professional

Kovai forest dept inducts second sniffer dog



Coimbatore: Coimbatore Forest Department has inducted a sniffer dog, the second, in the force. Last year, the department inducted Valavan, a Chippiparai breed, to prevent forest related crimes in seven ranges such as Coimbatore, Madukkarai, Boluvampatti, Periyanaickenpalayam, Karamadai, Mettupalayam and Sirumugai in the division. The second dog is a Doberman and is named as Bhairava. According to sources, he is being trained in Boluvampatti Range in the mornings and evenings.

TNAU rank list out: Three students secure 200/200

Coimbatore: Tamil Nadu Agricultural University (TNAU) on Friday released the rank list of undergraduate admissions for the 2023-24 academic year. On the rank list, three students secured a 200/200 cutoff score. G Dhivya a native of Villupuram, P Sriram from Madurai and S Muthalakshmi of Tenkasi are the top scorers. Further, 15 students got a score of 199.50 /200. V-C Geethalakshmi said, "TNAU received as many as 41,434 applications for 14 undergraduate degree programs and this is 3,000 applications more compared to previous year. On it, 36,612 applicants are found eligible. The online counselling for the special quota will start on June 30 and general quota in July first week. First year classes will start on July third week."

EXPRESS READ

MUNICIPAL ADMINISTRATION AND WATER SUPPLY DEPARTMENT

FOR ATTENTION OF THE PUBLIC AND SEWER LORRY OPERATORS

Entry of human being into septic tank is prohibited.
Do not engage unlicensed sewer lorries for cleaning septic tanks.
Do not discharge sewage into open spaces and water bodies.



According to the Prohibition of Employment as Manual Scavengers and Their Rehabilitation Act, 2013 (PEMSR Act, 2013) – under no circumstances

entry of a human being in the Septic tank is permitted. Septic tanks should be cleaned only by using machineries.



According to Section 7 of the PEMSAR Act, 2013, no person, local authority or any agency shall directly or indirectly engage or employ any person for hazardous cleaning of sewer / septic tanks.

Violators of the above provision will be subject to criminal prosecution.

Offence committed for first time is punishable with imprisonment for two year or with fine of rupees two lakh or with both.

Offence committed for the second or subsequent time shall be punishable with imprisonment for five year or with a fine of rupees five lakh or with both.

In case of death during cleaning of sewer or septic tank, the owner / contractor / employer who has engaged or employed the person for this work will

be prosecuted under the PEMSAR Act, 2013; Indian Penal Code and other applicable laws. Further, as per G.O.Ms.No.83, MA&WS(MA.2), dated 07.06.2022 Municipal Administration and water supply Department, compensation of Rs.15 lakh shall be paid to the legal heirs of the deceased worker.

As per G.O.Ms.No. 183, dated 31.12.2022, Municipal Administration and Water Supply Department and as per the Tamil Nadu Urban Local Bodies and Chennai Metropolitan Area Septage Management (Regulation) Rules, 2022 / the Tamil Nadu Urban Local Bodies Rules, 2023, all sewer lorries used for collecting, transporting and disposal of faecal sludge and septage must get licence from the respective local bodies and from Chennai Metropolitan Water Supply and Sewerage Board, as the case may be, on submission of relevant documents.

Faecal sludge and septage should be discharged only at sewage pumping stations, sewage treatment plants and faecal sludge and septage plants specified in the licence.

Sewer lorries should be properly maintained. The movement of sewer lorries will be monitored with GPS devices and tracked.



Citizens can contact the toll-free number 14420 and avail the septic tank cleaning service from 19.06.2023 in Greater Chennai Corporation areas and from 30.06.2023 in all other urban local bodies on payment through licensed operators.

The Licensed desludging operator can also receive the request for cleaning the septic tank directly from the customers. However, they shall provide the details of the service request (Name/ Address/ Mobile no. etc. of the consumer) to 14420 before undertaking the work.

The sewer lorry operator shall procure 6 Personal Protective Equipments(PPE) namely, reflective clothing (Apron), safety eye glasses / goggles, headgear, safety gloves, gumboots and safety face mask and ensure that they are available in the lorry at all times and used by the workers while carrying out work using machines. A fan should also be available to blow away the gases.

Sewer lorries, which are found violating the above provisions will be fined Rs.25,000/- in the first instance; Rs.50,000/- for the second instance; and the lorries involved in repeated violations will be seized and penalty will be imposed.

Additional Chief Secretary
Municipal Administration and Water Supply Department